

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-37-2020**

**Mr. Assumsao Teodosio Fernandes** ..... **Petitioners**

**V e r s u s**

**Goa Coastal Zone Management Authority  
and anr.** ..... **Respondents**

Mr. A. D. Bhobe, Advocate for the Petitioner.

Ms. Ankita Kamat, Addl. Government Advocate for the Respondent nos.1  
and 3.

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 21ST JULY, 2020.**

**ORDER:**

The notice sent to the second respondent is being awaited.

2. Post the matter on 28/7/2020.
3. The petitioner's counsel reminds me that on the last occasion the Government Advocate assured the Court that they will not implement the order. That undertaking would continue till the next date.

**DAMA SESHADRI NAIDU, J.**

**AP/-**